

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

ORIGINAL APPLICATION NO.- 134 OF 2024

I.A NO. 117 OF 2025

IN THE MATTER OF:

ASRUKHOLA DEVELOPMENT COUNCIL

APPLICANT

VERSUS

STATE OF ODISHA AND OTHERS

RESPONDENTS

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SANKAR PRASAD PANI

DATE; 13/12/2025

ASHUTOSH PADHY



ADVOCATE

Plot No 2132/4814, NageswarTangi, Bhubaneswar 751002

Email Address: sankarprasadpani@gmail.com, Phone :9437279278

PLACE: BHUBANESWAR

BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLAKATA

(Under Section 19(4) (k) read with Section 14(1) of the National Green Tribunal Act.2010)

Original Application No.- 134 of 2024

I.A No.- _____ OF 2025

1. Asrukhola Development Council, represented by its president, Amarendra Nath Mohanty S/o Bipra Charan Mohanty aged about 76 years, Currently residing At- Parijata Sriramnagar, Uttarasasan, Dist-Puri, 751002

.....APPLICANT

VS

1. State of Odisha Represented by Chief Secretary, Government of Odisha, Lokaseba Bhawan, Bhubaneswar, Odisha, PIN -751001, Email Address: csori@nic.in
2. The Additional Chief Secretary, Water Resource Department, Government of Odisha, Secretariat Building, Bhubaneswar, Odisha, PIN - 751001,Email Address: wrsec.od@nic.in
3. Additional Chief Secretary, Forest and Environment Department, Kharbela Bhawan, Bhubaneswar, Government of Odisha 751001 email fesec.or@nic.in
4. The District Collector Cuttack, At/PO- Office of the Collector and District Magistrate, Dist- Cuttack, Odisha, PIN-753002, Email Address: dm-cuttack@nic.in

5. Engineer-in-Chief, Water Resources Department, At Heads of Department Building, Bhubaneswar, Dist.: Khurda, Odisha, Pin- 751001 Email Address: eic-wr.od@nic.in
6. Chief Engineer, Drainage Division, AT/PO-Gandarpur, Dist.: Cuttack, Pin- 754005, Odisha, Email Address: Cedrainage@gmail.com
7. Union of India represented through the Secretary, Ministry of Environment and Forest Climate Change, Indira Paryavaran Bhawan, Jorbag, Newdelhi 110003, secy-moef@nic.in
8. District Collector Kendrapara, At/PO- GC3C+P38, Collectorate Buildings, 754211, Dist- Kendrapara, Odisha, Email Address: dm-kendrapara@nic.in
9. The Revenue Divisional Commissioner, Cuttack, At/PO- Revenue Divisional Commissioner Central Division, Cuttack-753002, Odisha Email Address: rdcctc@nic.in
10. The Superintendent Engineer, Drainage Division, At/PO:Marshaghai, DIST- Kendrapara, Odisha, 751013, Email Address: eeddkendrapara@gmail.com
11. Chairperson, State Wetland Authority Odisha, At/Po- Kharbela bhawan, Bhubaneswar, odisha, 751001 Email: direnvodisha@gmail.com , susant64@yahoo.com ,
12. Odisha State Pollution Control Board, through its Member Secretary, At/po- At/Po- A/118, Unit-VII, Nilakantha Nagar, Bhubaneswar, PIN-751012, Odisha Email: member.sec@ospboard.org (Impleaded vide order dated 21/08/2024, para-3)
13. Milan Kumar Bhuyan, aged about 45 years S/O Babaji Charana Bhuyan At Present the Elected Sarpancha of Babujanga Gram Panchayat at/Po- Babujanga, Dist-Cuttack-754134, Odisha

14. Abhaya Lenka, aged about 58 years S/O- Dulabha Lenka AT Present-Elected member of Panchayat samiti of Nischintakoili From Babujanga GP, At/PO- Babujanga, Dist-Cuttack-754134
15. Subhashree Mohanty, Aged about 48 years W/O- Manoj Ku Mohanty, Elected member of Zila Parishadha 28 No. Zone N. Kohili Block, Dist-Cuttack-754134, Odisha
16. Kishore Chandra Sahani, Aged about 60 years, S/O- Dhruva Charana Sahani, the present elected Panchayat Samiti Member from Uttarkul GP, At-Sahaspur, Po-Uttarkul, Dist-Cuttack-754134, Odisha
17. Alok Narayana Khuntia, Aged about 65 years, S/O-Bhramarabara Khuntia, EX-Sarapanch of Babujang GP, AT/Po-Babujanga, Dist-Cuttack-754134, Odisha
18. Kailash Chandra Das, Aged about 72 years, S/O Dadhiram Das, Social Activist, At/Po-Uttarkul, Dist-Cuttack-754134, Odisha
19. Amaya Kishore Das, Aged about 66 years, S/o- Jadunatha Das, Social Activist, At Odakhanda, PO- Dharibil, Dist-Cuttack-754134, Odisha

... RESPONDENTS

(Respondent No. 13-19 impleaded vide order dated 21/08/2025, Para-5)

IN THE MATTER OF

1. **Prafulla Kumar Sahoo**, S/o- Late Anand Sahoo, aged about 65 years, At-Mohammadpur, Po- Tendakuda, Dist- Cuttack, Pin- 754134

.....INTERVENER APPLICANT

I.A FOR IMPLEADMENT AS A CO- APPLICANT/ CO- PETITIONER

I, **Prafulla Kumar Sahoo**, son of **Late Anand Sahoo**, aged about **65 years**, resident of **At–Mohamadpur, P.O.–Tendakuda, District–Cuttack, PIN–754134**, do hereby solemnly affirm and declare as follows:

That I am the **Intervener Applicant** in the above-mentioned **Original Application** and I am fully conversant with the facts and circumstances of the case. As such, I am competent and duly authorized to swear this affidavit.

1. That the Original Application has been filed by the Applicant Organisation **Asrukholā Development Council** before this Hon'ble Tribunal seeking, inter alia, the following reliefs:

i. To **revitalize the 63 (sixty-three) kilometre long stretch of Asrukholā Jora**, covering approximately **950 acres**, by way of **desiltation and removal of wild growth of invasive weed 'water hyacinth' including ferns**.

ii. To **ensure water flow in the said wetland during flood season for natural cleansing, rejuvenate the 11 (eleven) kilometre long Sukapaika (Kaninai) River**, and thereafter **restore its connectivity with Asrukholā Jora for long-term sustainability**, as existed earlier.

iii. To **include the lengthiest and serpentine Asrukholā wetland under the Ramsar Sites**, considering its ecological and environmental importance.

2. That the present **Intervener Applicant** is espousing the cause of **five (5) Gram Panchayats and fifteen (15) villages**, which stand to be directly benefited by the **restoration of the 11 (eleven) kilometre stretch of River Sukapaika**. It is submitted that the villagers have, **from time to time over the last five years**, approached all concerned authorities requesting **opening of the**

mouth of River Sukapaika. The latest representation in this regard was submitted to the concerned authorities on **13.11.2025**. A true copy of the said representation dated **13.11.2025** is annexed herewith and marked as **ANNEXURE-1**.

3. That the **restoration of the river** will facilitate **irrigation of agricultural lands**, help in **recharging and maintaining the groundwater level**, and further ensure that **surplus water contributes to sustaining and improving the ecological health of the Asrukhol Jora/wetland**.

4. That it is submitted that the present **Intervener Applicant**, along with other villagers, has **on several occasions made representations and held protests before the concerned authorities** seeking **opening of the mouth of River Sukapaika**, and the said issue has been **widely reported in various newspapers**. True copies of some of the relevant newspaper reports are annexed herewith and marked as **ANNEXURE-2**.

5. That it is submitted that, **upon opening of the mouth of River Sukapaika**, the residents of fifteen (**15**) **villages** will be directly benefited. However, **certain vested interests**, in order to **protect illegal encroachments on the river course**, are opposing the opening of the river mouth, apprehending that the **unauthorised structures raised on the river bed may be affected and liable to eviction**. It is respectfully submitted that **river land cannot be permitted to be occupied or encroached upon under the pretext of apprehended flooding**, particularly when such apprehensions are based on **data pertaining to floods that occurred nearly six decades ago**, at a time when **barrages and dams on River Mahanadi were non-existent**. At present, **river flow can be regulated and managed through modern technology, controlled releases, and sluice gates**, and further, **rainfall levels have**

significantly reduced over the years. Therefore, the apprehension of flooding is unfounded, speculative, and devoid of any contemporary scientific basis.

PRAYER

6. In view of the facts and circumstances stated hereinabove, it is most respectfully prayed that this Hon'ble Tribunal may be pleased to **implead the present Intervener Applicant as a Co-Applicant/Co-Petitioner** along with the Original Applicant Organisation, as the Intervener Applicant is **espousing the cause of fifteen (29) villages and five (5) Gram Panchayats**, Mahamadpur, Tyandakuda, Manijanga, Uttarakul and Babujanga whose residents have also supported the representations/Memorandum made in this matter;

And/or pass such other or further order(s) as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case.

INTERVENER APPLICANT

THROUGH

S. Pami *A. P. Singh*

ADVOCATE

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO - 134 OF 2024/EZ

IN THE MATTER OF:

ASRUKHOLA DEVELOPMENT COUNCIL APPLICANT

VERSUS

STATE OF ODISHA AND Others ... RESPONDENTS

AFFIDAVIT

13 DEC 2025

I, Prafulla Kumar Sahoo, S/o- Late Anand Sahoo, aged about 65 years, At-Mohammadpur, Po- Tendakuda, Dist- Cuttack, Pin- 754134, do hereby solemnly affirm, and declare as under:

- 1. That I am the Intervener Applicant in the above mentioned Original Application and I am fully conversant with the facts and circumstances of the case and therefore competent to swear this affidavit.
- 2. That I have read over the contents of the accompanying affidavit and the same is true and correct and is drafted on my instruction.

Prafulla Kumar Sahoo
13 DEC 2025 DEPONENT

VERIFICATION

Verified on this 13 day of DEC..2025 at BBSR...that the contents of the above affidavit are true and correct. No part of it is false and nothing material has been concealed there from.

Identified By
[Signature] - 0-10/8/23
Advocate

Prafulla Kumar Sahoo
DEPONENT



The above named deponent(s) being duly identified by S.P. Panda Advocate, Bhubaneswar appeared before me on 13 DEC 2025 at BBSR...
I have read over the contents of this affidavit and to the best of my knowledge and belief

[Signature]
JANMEJAYA RAUTRAY
NOTARY, GOVT. OF ODISHA
BHUBANESWAR
REGD. NO. ON-86/2012
Mob No-7978581217

Notary, Bhubaneswar
13/12/25

ANNEXURE-1

From : Dr.A.N.Mohanty,

Date- 13/11/2025

To

The Hon'ble Chief Minister of Odisha

Lok Seva Bhawan, Bhubaneswar

Odisha

Sub: Urgent request for reopening the mouth of Sukpaika (Kaninai) River to mitigate severe drinking-water scarcity and to revive the 63 km-long Asrukholā Wetland :reg

Respected Sir,

With utmost respect and deep concern, I, on behalf of the signatories of affected residents of Nischintakoili Block (Cuttack District) and Garadpur Block (Kendrapara District), most humbly submit this representation requesting your kind intervention for **urgent reopening of the mouth of the Sukpaika (Kaninai) River**. The blockage of this vital distributary of the Mahanadi has resulted in an unprecedented ecological and humanitarian crisis affecting **more than half a million people across 29 Gram Panchayats**.

1. Acute Drinking-Water Scarcity Affecting Five Panchayats

For the past 65 years, the obstruction of the Sukpaika/Kaninai river mouth has drastically blocked natural freshwater inflow into the region. As a result, **five Gram Panchayats of Nischintakoili and Garadpur Blocks** face acute drinking-water scarcity for nearly **nine months every year**. Tube wells, ponds, and traditional sources have either dried up or turned saline/polluted. Women, children, and elderly citizens are the worst sufferers.

2. Collapse of the 63 km-long Asrukholā Jora Wetland

The **Asrukholā Jora/Wetland**, stretching approximately **63 km** and covering nearly **950 acres**, was once an ecological lifeline for the area. This ancient serpentine wetland historically supported:

- Drinking-water needs
- Irrigation for multiple crops
- Fisheries and livelihoods
- Groundwater recharge
- Biodiversity and wildlife habitat
- Flood management and micro-climate regulation

Today, due to the non-functional state of the Sukpaika River, the wetland has become **defunct**, holding only **stagnant, highly polluted water** with almost no water-flow. This has eliminated all ecological services that previously sustained rural communities.

3. Severe Ecological, Agricultural and Socio-Economic Impacts

The groundwater table has dropped alarmingly, and sea water intrusion is now moving inward, contaminating groundwater sources. If this trend continues, the region may face a catastrophic water crisis within the next 4–5 years.

It is now apprehends that the villagers living along Asrukholā wetland may face a serious disaster if corrective action is not taken immediately. Despite multiple grievances submitted by ADC, both the Department of Water Resources (DoWR) and the State Government remain unresponsive.

- Agricultural productivity has drastically fallen due to lack of freshwater.
- Farmers are bound to incur heavy losses every year.
- Youth are migrating due to loss of livelihood opportunities.
- Local biodiversity has nearly collapsed.
- Pollution-stagnation has made the wetland a health hazard in several villages.

The root cause of all these problems is the **artificial closure of Sukpaika/Kaninai**, which once served as the natural feeder river getting over-flown flood water during flooding.

4. Technical Feasibility and Urgency

It is widely acknowledged by engineers, local administration, and environmental experts that the **reopening of the Sukpaika river mouth is technically feasible** and requires urgent administrative approval. The work will immediately:

- Restore freshwater flow
- Recharge groundwater
- Revive the Asrukholā wetland
- Reduce drinking-water scarcity
- Improve agricultural yield
- Restore lost ecological balance

5. Humble Prayer for Hon'ble Chief Minister's Intervention

In view of the critical and recurring crisis, I on behalf of signatories earnestly request your kind self to:

1. **Order immediate reopening of the mouth of the Sukpaika (Kaninai) River** as a top-priority public-interest intervention.
2. **Direct the Department of Water Resources and District Authorities** to take up the work on an emergency basis.
3. **Institute a long-term sustainable management plan** to ensure uninterrupted flow and ecological restoration of the Asrukholā Jora wetland.

Your kind intervention will not only resolve a long-standing humanitarian problem but also revive a **historic river-wetland system** that has served the people for generations. I, therefore, on behalf of all the five GPs most respectfully pray for your favourable and expeditious action. **With highest regards,**

Yours faithfully,

Dr. Amarendra Nath Mohanty

President, Asrukholā Development Council & (On behalf of the Signatories of 5 GPs attached)

Address; Vill: Jaitalong, PO: Tyandakuda, Dist : Kendrapara

Copy to : Chief Secretary / Director, Environment / EIC (DoWR)/ CE, Drainage / Chairman, OSPB.

to Meet water Scarcity during Summer Months.

Sl.No.	Name	Mobile No.	Village	GP	Signature
1	Profelia Kuroon (bha)	9437441712	Majrasa	Mahay	
2	Pratap Kumarain	9437344461	Sana-Nacin	TKD	Pratap Kumarain
3	Paramananda Nayak	9937510279	Sankar	Tyandakura	Paramananda Nayak
4	Priyankumar Rout	9937588630	Sankar	Tyandakura	Priyankumar Rout
5	Pravat Kumar Sethu	9936215645	Morara	Tyandakura	P. K. Sethu
6	Nomin Chandra		Dhab	Majrasa	Nomin Chandra
7	Elafendra Jechu	988531975	Sankar	Uthar	Elafendra Jechu
8	Poojashree Nagarkar	9337660657	Mandi	Mandi	Poojashree Nagarkar
9	Ramananda Chel	9778511473	Mandiraj	Mandiraj	Ramananda Chel
10	Ratnakar Mohan	9937459554	Suitada	Tyandakura	Ratnakar Mohan
11	Mer Golem Zolau	9437270821	Tyandakura	Tyandakura	Mer Golem Zolau
12	Sayad Alukalam	9938144525	Mohamm	Mohamm	Sayad Alukalam
13	Rabi Narayan Mohan	99372466	Tyandakura	Tyandakura	Rabi Narayan Mohan
14	Smriti Ranjan Bha	9437419591	odaxhara	Mandiraj	Smriti Ranjan Bha
15	Mer Anisudha	9937512255	Tyandakura	Tyandakura	Mer Anisudha
16	Nayan Kishore Mohanty	9938609772	Buradhi	Tyandakura	Nayan Kishore Mohanty
17	Sachin Nandan Mohanty	9439034912	Bardahi	Tyandakura	Sachin Nandan Mohanty
18	Gowd Chandan Bha	8917512239	TKD		Gowd Chandan Bha
19	Jengavaj Ram	9437417843	Keshde	Tyandakura	Jengavaj Ram
20	Debakiranda Mohan	7381046641	Tyandakura	Tyandakura	Debakiranda Mohan

			age		
	Ranjan 70		NARADA		
22	Chandra senha	79925027	Sambal	Tyanda	
23	Gokul Ch. Mohanty	9437504178	Odisha	Manijy	
24	Ashok Kumar		Odisha	Aljanga	
25	M.R. Abraham	9126612860	Bunary	Patel	
26	Sagar Kumar	907817278	Tyanda	Tyanda	
27	Suresh Kumar	7873498123	Odisha	Tyanda	
28	Sayed Khan	917884273	Tyanda	Tyanda	
29	Sayed Jabir Ali	9938281060	Tyanda	Tyanda	Jabir Ali
30	Yusuf Khan	9114415753	Tyanda	Tyanda	Yusuf Khan
31	Suresh Kumar	9114415753	Tyanda	Tyanda	
32	Alexander Chand	9771419131	Chandigarh	Uttarakhand	
33	Suresh Kumar	9114415753	Tyanda	Tyanda	
34	Rakesh Kumar	917871715	Uttarakhand	Uttarakhand	
35	Chandra Kumar	913763437	Uttarakhand	Uttarakhand	
36	Sahaj Kumar	7326950740	MD. Pur	MD. Pur	
37	Javed Khan	8984725219	MD. Pur	MD. Pur	
38	Subash Beera	8018262885	Aljanga	Tyanda	Subash
39	Saroj Kumar Beera	9437313565	"	"	Beera
40	Sanatan Sena	9937656			Sena

Sl.No.	Name	Mobile No.	Village	GP	Signature
41.	Ashok Kumar Sahu	9937257384 9937	Nuagaon	R.N.Pur	
42.	Babul Kumar Jena	9938984761	Atharaj	Tiljala	
43	Patidar Paban Jena	7008143087	Ababil	Jalapa	
44	Dilip Kumar Swain	9938116077	Atharaj	Tyandkara	
45	Ashok Kumar	9936861890	Tyandkara	Tyandkara	
46	Sanjay Kumar Behara	824920085	mahammadpur	mahammadpur	
47	Kabil Uddhar Kumar	7608891003	M.M. Pur	M.M. Pur	
48	Kalish Kumar	9935780	Bishupur	M.M. Pur	
49.	M.R. Khuntia	700823434	Bishupur	mahammadpur	
50	ଶ୍ରୀମତୀ ଶର୍ମିଷ୍ଠା କୁମାରୀ	9178449467	ବିଶ୍ଵପୁର	ବିଶ୍ଵପୁର	ଶ୍ରୀମତୀ ଶର୍ମିଷ୍ଠା କୁମାରୀ
51.	ପ୍ରଦୀପ କୁମାର	9938981546	ବିଶ୍ଵପୁର	ବିଶ୍ଵପୁର	ପ୍ରଦୀପ କୁମାର
52.	Ashish Ch Behara	9178154433	mahammadpur	mahammadpur	
53.	Dhauba Patra	6370184683	mahammadpur	mahammadpur	
54-	Narendranath Das	9978299965	M. Pur	M. Pur	
55.	Sunakana Khuntia	9090085120	Mahammadpur	Mahammadpur	
56.	Ranjana Behara	9937352439	Mahammadpur	Mahammadpur	
57	Gopal Chand	7608888887	Mahammadpur	Mahammadpur	
58	Jenifer		Tyandkara	Tyandkara	
59	ଶ୍ରୀମତୀ ଶର୍ମିଷ୍ଠା		ବିଶ୍ଵପୁର	ବିଶ୍ଵପୁର	ଶ୍ରୀମତୀ ଶର୍ମିଷ୍ଠା
60	Marid Ali		Tyandkara		

Sl.No.	Name	Mobile No.	Village	GP	Signature
61	Swaranjana	7735064513	Antony	Tendakura	
62	Jyoti Beura	8093699702	Alisara	Tendakura	
63	Misra Mahanta	9090020334	Tendakura	Tendakura	
64	Hasti Prasad		Alisara	Tendakura	
65	Gaurangajana	9777812425	Alisara	Tendakura	
66	Debanaj Mahanty	9432596305	Tyandakura	-	Debanaj Mahanty
67	Gourada Mallick	8093031015	Alisara	Tyandakura	Gobinda malik
68	Koushona Das	7873035079	Tyandakura	Tyandakura	
69	Udayendra Jena	9046776193	Alisara	Tyandakura	
70	Satyajit Mohanty	7397814813	-	-	Satyajit Mohanty
71	Dipak Senapati	7504886748	-	-	Deepak senapati
72	Pustan Kati Beura	9938914428	-	-	
73	Rihan Khan	9090883830	Tyandakura	Tyandakura	Rihan Khan
74	Santanu Pradhan	9437187923	Alisara	Tyandakura	
75	Prasanta Kumar Beura	7077008769	Tyandakura	Tyandakura	Prasanta kumar beura
76	Sankanta Prasad	9668176617	Sankhara	-	Sukan ka prada
77	Balaram Natar	9938715238	Bardha	Tyandakura	Balram Natar
78	Jagadeb malik	7077808346	Alisara	Tyandakura	
79	Tribehan Malik	9937607656	Mansing	Mansing	Tribehan Malik
80	Alkaram Alkaram	8480214398	Tyandakura	Tyandakura	

Sl.No.	Name	Mobile No.	Village	GP	Signature
81	Poojay Kumar Saha	73771762 76	Maharajpur	Maharajpur	Poojay Kumar Saha
82	MIR FAZLE RAB	993704243	Tyenda Kurra	Tyenda Kurra	Mir Fazle Rab
83	Tapash Kumar Jena	96922154 59	Alingya	Tyenda Kurra	Tapas Kumar Jena
84	Shayamalakshi Sahoo	85968293 85	→ No.	→ No.	Shayamalakshi Sahoo
85	Rashmi Saha	958365 9405	→ No.	→ No.	Rashmi Saha
86	Abdul Mazid Khan	738174 3715	Tyenda Kurra	Tyenda Kurra	A. M. Khan
87	Raghu Mani Mallik	993761 9035	Alingya	Tyenda Kurra	Raghu Mani Mallik
88	Trilochan Khakha	789417 9090	Domlo	Tyenda Kurra	Trilochan Khakha
89	Sonatan Jena	977717 3033	Alingya	Tyenda Kurra	Sonatan Jena
90	Fakira Saha Jena	801899 5951	Bhupai Kurra	Manjya	Fakira Saha Jena
91	Kirti Ranjan Behara	7653063 487	Tyenda Kurra	Tyenda Kurra	Kirti Ranjan Behara
92	Narana Behara	9991788 92140	→ No.	→ No.	Narana Behara
93	Kombar Nath Behara	99380 37487	Tyenda Kurra	Tyenda Kurra	Kombar Nath Behara
94	Shweta Behara	958396 1642	→ No.	→ No.	Shweta Behara
95	Pratalla Kumar Behara	977671 8264	Tyenda Kurra	Tyenda Kurra	Pratalla Kumar Behara
96	Mahamood Yakub Ali	9178093 445	Tyenda Kurra	Tyenda Kurra	Mahamood Yakub Ali
97	Dilip Kumar Pasida	943861 4916	Alingya	Tyenda Kurra	Dilip Pasida
98	Mahani Saha Jena	737768 4256	→ No.	→ No.	Mahani Saha Jena
99	Akashya Senapati	993754 5943	→ No.	→ No.	Akashya Senapati
100	Tapas Kumar Das	835583 2984	Odakura	Manjya	Tapas Kumar Das

Sl.No.	Name	Mobile No.	Village	GP	Signature
101.	Pareeswar Sahoo	7377066 327.	Jaitala Mga.	Tyanda Kurea	Pareeswar Sahoo
102.	Trotochom Bantik.	943840 7844.	Asakp Id.	Tyanda Kurea	Trotochom Bantik
103	Pratap Ch Belura	8144906658	mehenda pur	Uttarakal	Pratap Ch Belura
104	putitapabana mohapatra	80186469 43	mehend pur	do	Putitapabana
105	Abhaya Kumar Sahoo.	99281820 74	Sangam Pur.	do	Abhaya Kumar Sahoo
106	Raghunath Mokapara.	9668745 263	do	do	Raghunath Mokapara
107.	Blaksho Mokarm	7606091 908	Mehend pur	do	Blaksho Mokarm
108	Prakash Kumar Behara.	9348286115	do	do	Prakash Kumar Behara
109.	Ranjana Kumar Khuntia.	95561760 76	Bara Ganawa.	Manojay.	Ranjana Kumar
110.	Sk. AKTODALI	73774069 51	Dalita Huda.	Manojay.	AKTODALI
111.	Pravara Cwein	9937588 639	Arakha	Tyanda Kurea	Pravara Cwein
112.	Mahendra Nath Sahoo.	99373641 82	Manojay.	Manojay.	Mahendra Nath Sahoo
113	Zabul Khan	9078138152	Tyand Kurea	Tyand Kurea	Zabul Khan
114.	Madhu Sudam Sahu	9090411 4571	Manojay.	Manojay.	Madhu Sudam Sahu
115.	Lokanath Sahu.	94371 33110	do	do	Lokanath Sahu
116.	Pratima Ch Das.	943744 1646	Dipita Gauripur.	Maha Ganadhi.	Pratima Ch Das
117.	Dikash Belura.	99378 39271	Muga Baid.	Uttarakal.	Dikash Belura
118.	ARASHYA Sahu	9778472 351	Manojay.	Manojay.	ARASHYA Sahu
119.	Alok Khuntia.	94392 72930	Bokajha	Bokajha.	Alok Khuntia
120.	Pratap Kumar	99377 63513	Sangam Pur.	Uttarakal.	Pratap Kumar



Sankar Pani <sankarprasadpani@gmail.com>

Intervention Application filed on behalf of Applicant.

1 message

Sankar Pani <sankarprasadpani@gmail.com>

Thu, Dec 18, 2025 at 12:11 PM

To: Jateswar Nayak <adv.jateswar@gmail.com>, Dn Ray <raydnr@gmail.com>, Dipanjan Ghosh <dpnjnghsh0@gmail.com>, Anand Jena <jenaanand7@gmail.com>

Dear Sir/Madam, please find the attachment.

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